

**PUNJAB VIDHAN SABHA**

**Bill No. 1-PLA-2015**

**THE PUNJAB SHOPS AND COMMERCIAL ESTABLISHMENTS  
(AMENDMENT) BILL, 2015**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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BILL

*further to amend the Punjab Shops and Commercial Establishments Act, 1958.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-sixth Year of the Republic of India, as follows :—

1. (1) This Act may be called the Punjab Shops and Commercial Establishments (Amendment) Act, 2015.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Shops and Commercial Establishments Act, 1958, in section 30, in sub-section (1), in the proviso, at the end, for the sign “.”, the sign “:” shall be substituted and thereafter the following shall be inserted, namely :—

Amendment of section 30 of Punjab Act 15 of 1958.

“Provided further that the Government or any officer empowered by the Government in this behalf may, by notification, in the Official Gazette, allow women to work during night in any category or establishment to which this Act applies on such conditions, as it may deem fit.”

CHANDIGARH :  
The 9th April, 2015.

SHASHI LAKHANPAL MISHRA,  
Secretary.